

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 978
TO BE ANSWERED ON 27.06.2019

Roof Top Solar System

978. SHRI SANJAY SETH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether despite the efforts made by the Government, roof top solar system has not done well in the country;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken/being taken by the Government to popularise the roof top solar system in the country?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI R. K. SINGH)

(a) & (b) Under the phase I of the rooftop solar programme, which was approved by the Government in December 2015, an aggregated capacity of 2100 MW is targeted to be sanctioned in residential, institutional, social and Government sector through central financial assistance by the year 2019-20 of which about 2097.84 MW has been sanctioned. Further, as per data captured on the SPIN portal of the Ministry of New and Renewable Energy (MNRE), about 1633MW capacity grid connected rooftop solar PV systems have been reported installed in the country as on 21.06.2019.

(c) The Government is taking a number of steps to promote rooftop solar in the country, these include:

i. Providing central financial assistance (CFA) for residential/institutional/social sectors and achievement linked incentives for Government sectors rooftop solar projects installed under phase I of the Rooftop Solar Programme.

ii. Under phase II of the programme Electricity Distribution Companies (DISCOMs) have been made as implementing agencies and CFA is available for residential sector. Incentives for the DISCOMs for achievement of additional capacity above baseline has also been provided for.

iii. Persuading states to notify the net/gross metering regulations for RTS projects. Now all the 36 States/UTs/SERCs have notified such regulations and/or tariff orders.

iv. Prepared model MoU, PPA and Capex Agreement for expeditious implementation of RTS projects in Govt. Sector.

v. Allocate Ministry-wise expert PSUs for handholding and support in implementation of RTS projects in various Ministries/Departments.

vi. Creation of SPIN-an online platform for expediting project approval, report submission and monitoring progress of implementation of RTS projects.

vii. Facilitated availability of concessional loans from World Bank and Asian Development Bank (ADB) to SBI and PNB respectively, for disbursal of loans to industrial and commercial sectors, where CFA/incentive is not being provided by the Ministry.

viii. Assisting States in development/integration of online portal and aggregation of demands related to rooftop solar projects.
